

ITE NO.13
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Petition(s) for Special Leave to Appeal (Crl)... 2007

CRL P. O(s). 7423
MN

(From the judge m e n t and order dated 26/04/ 2 0 0 7 in M R No. 805/2 0 0 7
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of The

H I G C O R T M . P A T J A A P R
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Petition er(s)

V E S S
R U

STATE OF M.P. & ANR.

Respondent(s)

(With appln(s) for per mission to file SLP and ex - Parte stay)

Date: 25/06 / 2 0 0 7 This Petition was called on for hearing today.

C O R M

A:

H O N ' B M J U S T I E U C H
L E R . C T A R N A T T E J E
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H O N ' B M J U S T I E K . B A L S B A A Y N
L E R . C P . A U R M N A
(V A A I N
C T O B E N H)
C

For Petitioner(s)

Mr. Raj Kumar Gupta, Adv.
Dr. Kailash Chand, Adv.

For Respondent(s)

UPO hearing couns el the Court mad e the following
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O R D E R

Four weeks' time is grant ed to the petition ers to surren d er.

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Court Master

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